

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay** that the Single Bench presided over by the **Hon'ble Shri Justice Somasekhar Sundaresan** has, on account of paucity of time, adjourned the matters on the Daily Board dated 19th August 2025 as follows :

Sr No	Date	Sr No	Date
25 to 33	September 02,2025	50 to 59	September 23,2025
34 to 40	September 22,2025	60 to 70	September 24,2025
41 to 43	August 25,2025	71	August 29,2025
44 to 47	August 26,2025	72 to 81	September 25,2025
48 to 49	September 22,2025	82 to 84	September 26,2025

2. Ad-interim or interim reliefs, if any, that are operative until today, will continue to operate until the respective next dates. If such reliefs granted had not been for a limited period, such reliefs shall remain unaffected.

Dated this 26th day of August, 2025.

By order,

Sd/-
(A. H. Laddhad)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.

Sd/-
(H. M. Bhosale)
Registrar (Judl-I),
High Court, A.S., Bombay.